

PROCEEDINGS OF THE METROPOLITAN SESSIONS JUDGE-CUM-I ADDL. DISTRICT & SESSIONS JUDGE, RANGA REDDY DISTRICT AT L.B.NAGAR.

Present:- Sri B. Suresh,  
Metropolitan Sessions Judge-cum-  
I Addl. District & Sessions Judge,  
Cyberabad, R.R. District at L.B. Nagar.

Sub: DYING DECLARTIONS - Modification orders - Recording of Dying declarations at Osmania General Hospital and other hospitals at Hyderabad and Gandhi Hospital and other hospitals at Secunderabad - Nomination of Metropolitan Magistrates who are working in the Unit of Ranga Reddy HQRs at Rajendranagar - Orders - Issued - Reg.

Ref: 1. Lr.Dis.No.1686/2021, dated 08.07.2021 of this Court.  
2. Lr.Dis.No.1675/2021, dated 27.07.2021 of II Addl. Junior Civil Court-cum-XVI Addl. Metropolitan Magistrate's Court, Ranga Reddy District at Rajendranagar.

Proceedings No. 1882 /2021

Dated: 30/07/2021

In pursuance of the commuted leave application of the learned II Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate, Ranga Reddy District at Rajendranagar under reference 2<sup>nd</sup> cited, the following modified orders issued in respect of the arrangements for recording Dying Declarations in Gandhi Hospital, Secunderabad and other hospitals at Secunderabad & Osmania General Hospital, Hyderabad and other hospitals at Hyderabad w.e.f 01.08.2021 to 15.08.2021 and 27.09.2021 to 15.10.2021 as follows:

Sl. No.	Period	Osmania General Hospital and other Hospitals at Hyderabad	
		Officer nominated	In-charge Officer during absence
2.	01.08.2021 to 15.08.2021	XV Addl. Metropolitan Magistrate, Rajendranagar.	XIV Addl. Metropolitan Magistrate, Rajendranagar.

II

Sl. No.	Period	Gandhi Hospital, Secunderabad and other Hospitals Secunderabad	
		Officer nominated	In-charge Officer during absence
5.	27.09.2021 to 15.10.2021	XVI Addl. Metropolitan Magistrate, Rajendranagar.	XIV Addl. Metropolitan Magistrate, Rajendranagar.

METROPOLITAN SESSIONS JUDGE-CUM-I ADDL. DISTRICT & SESSIONS JUDGE, RANGA REDDY DISTRICT AT L.B. NAGAR.

METROPOLITAN SESSIONS JUDGE  
CYBERABAD, R.R. DISTRICT.

To:

1. The Metropolitan Magistrates, Rajendranagar, Ranga Reddy District
2. The Commissioner of Police, Rachakonda
3. The Commissioner of Police, Cyberabad
4. The Commissioner of Police, Hyderabad.
5. The Superintendent, Osmania General Hospital, Hyderabad.
6. The Superintendent, Gandhi Hospital, Secunderabad.
7. The President, Bar Associations, Rajendranagar.

Copy to:

1. The Prl. District and Sessions Judge, Ranga Reddy District at L.B. Nagar.
2. The Metropolitan Sessions Judge, Hyderabad.

Copy submitted to:

The Hon'ble Registrar General,

High Court of Judicature at Hyderabad for the State of Telangana.